

(c) and (d) No survey was conducted in respect of Yojana Editions. In respect High-Powered Committee was set up in 1979 to review their of working. A copy of recommendations and Action Taken Report is Akashvani laid on the Table of the House. (Placed—1 in library, See No. LT. 8593/84).

**Minimum Wages for Workers Engaged  
in Unorganised Sector**

3357. SHRI CHITTA MAHATA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that Government are reconsidering to revise the minimum wages for workers engaged in the unorganised sector ; and

(b) if so, the details thereof and the minimum wages to be fixed.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) and (b) Minimum wages are revised under the Minimum Wages Act, 1948 by the Central Government and the respective State Governments/ Union Territory Administrations for the scheduled employments with which they are concerned. No minimum wages are prescribed for the unorganised sector as a whole.

**Setting up of T.V. Station at Kharagpur in  
West Bengal**

3358. SHRI NARAYAN CHOUBEY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government had earlier stated that Kharagpur in West Bengal will have a TV Relay Centre in 1984-85 ;

(b) if so, when that Centre will be started ; and

(c) whether the same can be so arranged that it may cover the Olympic games and sports ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) to (c) Yes, Sir. The Low Power TV Transmitter at Kharagpur has started functioning from 4.8.84 and carries Olympic Games and sports programme telecast from Delhi DDK via INSAT-IB.

**Memoranda from Biecco Lawrie Employees'  
Union**

3359. SHRI SOMNATH CHATTERJEE : Will the Minister of ENERGY be pleased to state :

(a) whether Government have received Memoranda from Biecco Lawrie Employees' Union regarding proper management and administration of Biecco Lawrie Ltd., Calcutta ;

(b) if so, Government's reaction thereto ;

(c) whether Government have received a communication from the Chief Minister of West Bengal with regard to the threatened closure of the said Undertaking ; and

(d) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (c) Yes, Sir.

(b) and (d) The Company has been giving an unsatisfactory performance for almost a decade and its accumulated loss was Rs. 12.36 crores as on 31.3.84. During the last few years Government have invested